

Declaration of Assets and Liabilities

Year 2025-26

I, ANIL KUMAR VERMA, son/daughter/wife of LATE ANANDI PD, VERMA

aged 51 years, belonging to ADMINISTRATIVE CADRE, B.V.S.

service and presently working as SECTION - OFFICER

give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants*:

A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouse Name(s) (Wife/Husband)	Dependant Name	Dependant-2 Name	Dependant-t-3 Etc. Name
(i)	Cash	6000=00	5000=00			
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	SBIF, BVM - B - 21,000/=	SBIF BVM. Rs. 12,500/- PNB. B - 15,000/- Fixed deposit: B - 10,50,000/- (SBIF, BVM)	SBIFBVM		
(iii)	Bonds, Debentures and Shares in companies	R - 15000/- SECRET. CO-OPERATIVE	ICICI PRUD. R - 6,10,000/- BAJ - 1,30,000/-			
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	S95830941 - (SA - 5,00,000/-) 826550008 - SA - 2,00,000 S13947240 - SA - 3,00,000/- 827447419 SA - 25,00,000/-	S19381642 SA - 1,00,000/- S95831496 SA - 5,00,000/- 827864061 SA - 2,00,000/-			
(v)	Motor Vehicles (details of make, etc.)	BRO1FI 6782 MARUTI EX-CAR OCT - 2021	BRO1EZ8650 MOTOR CYCLE DEC - 2000			
(vi)	Jewellery (give details of weight and value)	10 GRAM GOLD B - 1,20,000/-	120 GRAM Gold. D - 1,40,000/- SILVER 800 gm D - 1,00,000/-			
(vii)	Other assets, such as values of claims / interests	-	-			

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

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B. Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Name(S)	Dependan t-1 Name	Dependan t-2 Name	Dependant-3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	—	MAHULI NAWADA KHATANO-12 - 223R100 ₹ - 20,00,000/-			
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value		FATEHPUR PATNA. MAJUA - 25 SURVEY NO. 218 12005/11 ₹ - 20,00,000/-			
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	—	—			
(iv)	Houses / Apartments, etc. - Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value		FLAT No- 312, ALTIS CHANDRA, GREENS APARTMENT ROAD No- 6C, GARDANIBASHI PATNA - ₹ - 60,00,000/-			JOINT)
(v)	Others (such as interest in property)					

(2) I give herein below the details of my liabilities / over dues to public financial institutions and government dues:-

[Note : Please give separate details for each item]

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on ..13/01/2026
(a)	(i) Loans from Banks	SBI, (Home loan)	14,92,994=00
	(ii) Loans from financial institutions	SBI CAR LOAN	56,000=00
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	—	—
	(b) dues to departments dealing with supply of water		
	(c) dues to departments dealing with supply of electricity		

Signature

	(d) dues to departments dealing with telephones		
	(e) dues to departments dealing with government transport (including aircraft and helicopters)		
	(f) Other dues, if any		
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	2025-2026 NIL TOTAL INCOME - 13,60,962/- AIDPV SISSA PAYE - 1,01,700/-	2025-26 TOTAL INCOME - 6,56,200/- NIL CXEPS 21265
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]		
	(iii) Sales Tax [Only in case of proprietary business]		
	(iv) Property Tax		

C. Personal Detail

GPF/CPF/PRAN No. :-

Gender :- (M/F)

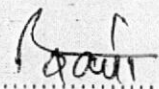
Date of Birth :- (DD/MM/YYYY)

Class/Group :- (A/B/C)

Cadre :-
(Full Name e.g. B.A.S.-Bihar Administrative Service,
B.S.S.- Bihar Secretariat Service etc.)

Home District :-

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature 

Name of Employee: (ANIL KR. VERMA)

Place: PATNA

Designation: SECTION OFFICER

Date: 29-01-2026

Department: B.V.S. PATNA

Note: Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.